

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Application No. MA 424/94 of 199 ~~199~~
(MA 24/92)

Applicant(s) Union of India

Respondent(s) Shabbir Hussain

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>22.9.94</u>	Sh. V.S. Gurjar, Counsel for the applicants. This Review Petition cannot be entertained during the pendency of the Contempt Petition. Only after the compliance of the order this petition will be entertained for hearing. Put up on 4.10.94. (<u>Utk</u> (Asha Sen) M(A, (<u>Dr. Mehta</u>) V.C.
<u>4.10.94</u>	Now for the parties - The applicants have prayed that they may be allowed four months' time to comply the order/directions issued by the Tribunal on 24.1.94. Two months' further time is allowed to comply the order. MA stands disposed of accordingly. (<u>N.K. Verma</u>) M(A, (<u>Dr. Mehta</u>) V.C.